NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/154/2017 : METAPHOR ARCHITECTS PVT LTD NAME OF THE PETITIONER UNDER SECTION : 252 **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM Reproductante Of Roc B. Sabn P. HARI BABU B. Sarath babu for Roc, 2

<u>ORDER</u>

Shri P Hari Babu, counsel for the petitioner present and made submissions. Shri B Sarath Babu, proxy representing the ROC present and prayed time for filing report. He is directed to file report and furnish copy of the same to the other side. Time extended at request for hearing submissions of the ROC. Put up on 28.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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